

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:7152  
ANSWERED ON:21.05.2012  
INCLUSION OF SEVERAL CASTES IN OBC  
Sharma Dr. Arvind Kumar

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

(a) whether the Government has approved the recommendations of the National Panel for amendment in the Central list of OBC for inclusion of several more castes of State and Union Territories; and

(b) if so, the details of each caste and the respective States?

**Answer**

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON)

(a) & (b) Inclusion of castes/communities is an ongoing process and under Section 9(1) of the National Commission for Backward Classes Act, 1993, the National Commission for Backward Classes (NCBC) tenders advice to the Central Government to this effect from time to time.

Out of the total 2343 entries of castes/communities having been made so far in the Central List of Other Backward Classes for 24 States and 6 Union Territories, 419 new entries have been made on the basis of advice received from NCBC. An 'entry' for this purpose includes caste, its synonyms and sub-castes.